

ITEM NO.19

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 172-173/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PANKAJ ALIAS BOBBY & ORS.

Respondent(s)

(For service compliance)

Date : 23-08-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
Mr. Kumar Dushyant Singh, AOR
Dr. Sukhdev Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the respondent Nos.1 to 5 have failed to file the counter affidavit despite last chance. Further opportunity to file the counter affidavit is declined.

Service is complete on respondent No. 6.

However Mr. Shakti Singh Dhakray, Ld. Advocate has appeared on behalf of Mr. Kumar Dushyant Singh, Ld. Advocate-on-Record for respondent No.6.

Ld. Counsel submits that he will file the vakalatnama on behalf of Respondent No. 6 during the course of the day and will file counter affidavit within a period of four weeks.

Original Records have already been received from High court and the Trial Court.

The parties may file the additional documents, if any.

List again on 16.10.2024.

SUJATA SINGH
Registrar

MG